

From,

Rajiv Sharma, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

Dr. Geeta Oberoi,  
Professor,  
(Director Incharge),  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal (M.P)

No. 173 /JR(S)/2015

Dated: Allahabad: April 02, 2015

**Subject:** Nomination for Regional Judicial Conference on “Strengthening Justice Delivery System: Tools and Techniques” (North Zone) scheduled from 24.04.2015 to 26.04.2015 at Shimla (Himachal Pradesh).

Madam,

With reference to your letter No. NJA/Dir./P-934/2015/994 dated 08.03.2015 on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to nominate the following officers for participating in the Regional Judicial Conference on “Strengthening Justice Delivery System: Tools and Techniques (North Zone)” scheduled from 24.04.2015 to 26.04.2015 at Shimla (Himachal Pradesh) under the auspices of Hon'ble High Court of Himachal Pradesh, Shimla: -

Sl. No.	Name of Officers	Designation	Place of posting
1.	Sri Sanjay Kumar Pachori	Officer on Special Duty (Judicial) (Enquiry)	High Court, Allahabad
2.	Sri Suresh Kumar Gupta	Judicial Member	Commercial Tax Tribunal, Kanpur
3.	Sushri Ghandikota Sree Devi	Additional District & Sessions Judge	Ghaziabad
4.	Sri Ram Achal Yadav	Additional District & Sessions Judge	Jalaun at Orai
5.	Sri Narendra Kumar Johari	Additional District & Sessions Judge	Bulandshahar
6.	Sri Prafulla Kamal	Judge Small Causes Court	Kanpur Nagar
7.	Sri Ratnesh Mani Tripathi	Chief Judicial Magistrate	Ballia
8.	Sri Shailendra Pandey	Chief Judicial Magistrate	Shahjahanpur
9.	Sri Arvind Rai	Judge Small Causes Court	Varanasi
10.	Smt. Adesh Nain	Judges Small Causes Court	Meerut
11.	Sri Rahul Dubey	Civil Judge, Junior Division	Mau
12.	Sri Manoj Upadhyaya	Additional Civil Judge, Junior Division	Etah

13.	Sri Alok Dubey	Civil Judge, Junior Division	Haidergarh (Barabanki)
14.	Sushri Lovey Yadav	Civil Judge, Junior Division	Nagina (Bijnor)
15.	Smt. Ekta Verma	Civil Judge, Junior Division	Gorakhpur

I am further to say that Hon'ble Court has been pleased to nominate Sri Pushpender Singh, Deputy Director, Institute of Judicial Training & Research, U.P, Lucknow for participating in the Regional Judicial Conference on “Strengthening Justice Delivery System: Tools and Techniques (North Zone)” scheduled from 24.04.2015 to 26.04.2015 at Shimla Himachal Pradesh under the auspices of Hon'ble High Court of Himachal Pradesh, Shimla.

**Yours faithfully,**

Sd/-

**Joint Registrar (Judicial) (Services)**

**No. 173 (i)/JR(S)/2015 dated: April 02, 2015**

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow.
2. The Registrar General, High Court of Himachal Pradesh, Shimla.
3. The District & Sessions Judges, Ballia, Barabanki, Bijnor, Bulandshahar, Etah, Ghaziabad, Gorakhpur, Jalaun at Orai, Kanpur Nagar, Mau, Meerut, Shahjahanpur and Varanasi with the request to kindly inform the officer concerned accordingly and direct them to report at Himachal Pradesh Judicial Academy, Shimla on the scheduled date, for participation in the aforesaid conference.
4. Sri Sanjay Kumar Pachori, Officer on Special Duty (Judicial) (Enquiry), High Court of Judicature at Allahabad with the request to report at Himachal Pradesh Judicial Academy, Shimla on the scheduled date, under intimation to the Court.
5. Sri Suresh Kumar Gupta, Judicial Member, Commercial Tax Tribunal, Kanpur with the request to report at Himachal Pradesh Judicial Academy, Shimla on the scheduled date, under intimation to the Court.
6. Sri Pushpender Singh, Deputy Director, Institute of Judicial Training & Research, U.P, Lucknow with the request to report at Himachal Pradesh Judicial Academy, Shimla on the scheduled date, under intimation to the Court.
7. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**Joint Registrar (Judicial) (Services)**